## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4626 ANSWERED ON:22.12.2014 FUNDS FOR RAIL LINE IN JHARKHAND Dubey Shri Nishikant

## Will the Minister of RAILWAYS be pleased to state:

- (a) the quantum of funds allocated/sanctioned in the current financial year for Hansdiha-Godda and Jasidih- Pirpaiti rail line project in the State of Jharkhand:
- (b) whether the Railways have fixed any time-frame for completing these projects;
- (c) if so, the details thereof;
- (d) whether the Railways propose to allocate additional funds for successful completion of these projects and also exemption of social impact assessment; and
- (e) if so, the details thereof and the steps taken by the railways in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a): The details of funds allocated/sanctioned for Hansdiha-Godda New Line and Jasidih- Pirpainti New Line projects falling fully/partly in Jharkhand are as under:-

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(figures in crores of Rupees)
S. Project Latest Anti- Exp. Upto Outlay
No cipated cost Mar'14 2014-15

1 Pirpainti-
Jasidih (97km) 916 0.1 2
2 Hansdiha- 267 1 4
Godda New
Line (30 km)
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- (b) & (c): Huge throwforward of ongoing projects and limited overall availability of funds preclude Railways from fixing up of target dates for completion of the projects.
- (d) & (e): Allocations of funds to projects is done on year to year basis depending on overall availability of funds and relative priority of the projects and no commitment can be given for additional funds to these projects in future. These projects are exempt from social impact assessment.